

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 18-01-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Hearing Date
1	M.A.No.195 of 2017(SZ) IN Application No.218 of 2017 (SZ) Application No.218 of 2017 (SZ)	M/s. Rainbow Industries, Rep., by its Managing Partner Vs M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam and 4 others M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam Vs State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and 4 others	M/s. P.Venkaiah Naidu Associates Counsel for Applicant M/s.H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4 M/s. P.Venkaiah Naidu Associates Counsel for Applicant M/s.H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4	26.02.2018
2	Appeal No.90 of 2017(SZ)	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam Vs State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and others	M/s. P.Venkaiah Naidu Associates Counsel for Appellant M/s.H.Yasmeen Ali for R1	26.02.2018

3	Appeal No. 123 of 2013 (SZ)	M/s K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Krishna Ltd, Unit II., Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R4	26.02.2018
4	Appeal No. 124 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Pharma Ltd Unit IX, Gudlamachanor village, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T.Sai Krishnan for R2 to R6	26.02.2018
5	Appeal No. 125 of 2013 (SZ)	M/s. K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Dr. Reddy's Lab. Unit I, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. Satish Parasaran for R1 M/s. T.Sai Krishnan for R2 to R6	26.02.2018
6	Appeal No. 126 of 2013 (SZ)	M/s. K. Chidambaram, Pattancheru, Medak Dist., Vs M/s. Dr. Reddy's Lab. Unit II, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. Satish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
7	Appeal No. 127 of 2013 (SZ)	M/s. K. Chidambaram, Pattancheru, Medak Dt. Vs M/s. Dr. Reddy's Lab., Unit No.III, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. Satish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
8	Appeal No. 128 of 2013 (SZ)	M/s. K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Matrix Labs. Unit, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018

9	Appeal No. 129 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Metro Labs Ltd., Medak District and others	M/s. T. Mohan Counsel for appellant Mr.V.B Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
10	Appeal No. 130 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Cirex Pharmaceuticals, Medak District and others	M/s. T. Mohan Counsel for Appellant Mr.V.B Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
11	Appeal No. 131 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Covalent Laboratories, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
12	Appeal No. 132 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs Aurobindo Phama. Unit I, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
13	Appeal No. 133 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. SMS Pharmaceuticals Ltd, Ranga Reddy District and others	M/s. T. Mohan Counsel for Appellant Mr. Sathish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
14	Appeal No. 134 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. M/s Krishna Pharmaceuticals Unit I, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
15	Appeal No. 135 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd Unit I, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018

16	Appeal No. 136 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd., Unit IV, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
17	Appeal No. 137 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Saraca Lab Pvt Ltd., Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
18	Appeal No. 138 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Dr. Reddy's Lab. Unit IV, Rengareddy District and others	M/s. T. Mohan Counsel for Appellant M/s. Satish Parasaran for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
19	Appeal No. 139 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Divis Pharmaceuticals, Medal Dist. and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
20	Appeal No. 142 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Astra Lab Ltd., Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
21	Appeal No. 143 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Phara Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R6	26.02.2018
22	Appeal No. 144 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Pharma Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R6	26.02.2018
23	Appeal No. 145 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs	M/s. T. Mohan Counsel for Appellant Mr.V.B Subrahmanyam	26.02.2018

		M/s. Hetero Drugs Ltd, Unit I, Medak District and others	for R1 M/s. T. Sai Krishnan for R2 to R5	
24	Appeal No. 146 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s.Hetero Drugs Ltd., Unit 4, Medak District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
25	Appeal No. 147 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd, Medak District and others	M/s. T. Mohan Counsel for Appellant Mr.V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
26	Appeal No. 148 of 2013 (SZ)	M/s K Chidambaram, Pattancheru, Medak Dist. Vs M/s. M/s Krishna Pharmaceuticals, Unit I, Ranga Reddy Dist and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
27	Appeal No. 149 of 2013 (SZ)	M/s. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Cirex Pharmaceuticals, Medak Dist. and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
28	Appeal No. 150 of 2013 (SZ)	M/s. K Chidambaram, Pattancheru, Medak Dt. Vs M/s. Divis Pharmaceuticals, Medak Dist and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
29	Appeal No. 151 of 2013 (SZ)	M/s. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. SMS Pharmaceuticals Ltd., Rengareddy Dist. and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
30	Appeal No. 152 of 2013 (SZ)	M/s. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Labs Ltd. Unit 3, Rangareddy District and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018

31	Appeal No. 153 of 2013 (SZ)	M/s. K Chidambaram, Pattancheru, Medak Dist. Vs M/s Covalent Lab, Medak Dist. and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018
32	Appeal No. 154 of 2013 (SZ)	M/s. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Inojent Lab, Rangareddy Dist and others	M/s. T. Mohan Counsel for Appellant M/s. V.B. Subrahmanyam for R1 M/s. T. Sai Krishnan for R2 to R5	26.02.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Hearing Date
33	Application No.227 of 2016(SZ)	Samanvaya Vedika Jayanagar Rep.,by its General Secretary Shri.Obedulla Khan Bengaluru Vs Bangalore Metro Rail Corporation Ltd Rep., by its Managing Director and 3 others	M/s.Clifton D'Rozario Counsel for Applicant M/s.Poovayya & Co for R1 M/s.Me.Sarashwathy for R2 M/s.Devaraj Ashok for R3 & R4	26.02.2018
34	Application No.149 of 2016(SZ) & M.A.No.46 of 2017(SZ)	Mr.V.Ramasubbu, Srivaikundam. Vs Union of India, Rep. by its Secretary to Govt, MoEF & CC, New Delhi and 8 Others	M/s.A.Thirumalai Raja Counsel for Applicant M/s.M.R Gokul Krishnan for R1, R2 & R4 M/s. E.Manoharan for R3 & R5, R8 M/s. H.Yasmeen Ali for R6 & R7 M/s. R.Suresh Kumar for R9	26.02.2018

35	Application No.39 of 2017 (SZ)	V.Nehru Dharmapuri District Vs The Chairman Tamil Nadu Pollution Control Board Chennai and 5 others	M/s.R.Prabakar Counsel for Applicant M/s. Rita Chandrasekar for R1,R2 M/s E.Manoharan for R3 M/s.P.Srinivas for R4 M/s. V.R.Annagandhi for R6 M/s. R.Rajaramani for R7	26.02.2018
36	Application No.105 of 2016(SZ)	Mr. G.Shankar, Habitat Technology Group, Trivandrum and 2 others Vs The State of Kerala, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram, kerala and 8 others	M/s. Harish Vasudevan, Counsel for Applicant M/s. Rema Smrithi for R1 to R6 M/s. K.R Harin for R7 M/s. Su. Srinivasan Asst. Solicitor General for R8 M/s.Abraham Markos M.Karunanidhi for R9	26.02.2018
37	Application No.45 of 2017(SZ)	Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.M/snivasan, Villupuram District Vs The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others	M/s.Taaurs Associates Counsel for Applicant M/s.Syed Nurullah Sheriff for R1 M/s. E.Manoharan for R2 & R3,R8 to R10 M/s. P.T.Ramkumar for R4 to R6 M/s.H.Yasmeen Ali for R7	26.02.2018
38	Application No. 111 of 2017 (SZ)	P.S.Mani @ P.NA.Manisundhar Chennai Vs The Member Secretary Tamil Nadu Pollution control Board Chennai and 11 others	M/s.S.P.Vijayaragavan Counsel for Applicant M/s. Rita Chandrasekar for R1,R12 M/s. E.Manoharan for R2,R3,R4,R6 to R11 M/s. Su.Srinivasan (Asst.Solicitor General) For R5	26.02.2018
39	Application No.221 of 2015(SZ)	Isanaka Vedavathi, Nellore. Vs Union of India MoEF & CC, New Delhi and 10 others	M/s.V.Ramana Reddy Counsel for Applicant M/s.Me.Sarashwathy for R1 M/s.T.Sai Krishnan for R2 & R4 M/s.H.Yasmeen Ali for R3	26.02.2018

			<p>M/s.P.R Raman for R5 M/s.D.M/snivasan, for R6,R7,R9 & R10 Mr.Apparajitha Vishwanath for R8 Smt.Lakshmi Kumaran for R11</p>	
40	Appeal No.139 of 2016 (SZ)	<p>M/s. Jones Foundation Pvt. Ltd., Rep. by its Managing Director, Madipakkam, Chennai Vs The State Level Environment Impact Assessment Authority, rep. by its Chairman, Chennai and another</p>	<p>M/s. J. Ravindran, Counsel for Appellant Mr.M.R.Gokul Krishnan For R1 and R2</p>	26.02.2018
41	Appeal No.91 of 2017(SZ)	<p>M/s. Subramanyeswara Swamy Rice Mill, Rep.,by its Partner, Guntur District Vs The State of Andhra Pradesh, Rep., by its Principal Secretary, Environment, Forest, Science and Technology, Guntur District and 3 others</p>	<p>M/s. Naidu Associates, P.Venkaiah Naidu Counsel for Appellant M/s. H.Yasmeen Ali for R1,R5 M/s. T.Sai Krishnan for R2 to R4</p>	26.02.2018

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Registrar